

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
GOMATI DISTRICT, UDAIPUR.**

No. F. 4(1)-DJ/G/2015-17/ 5838

Dated July 17th of 2017

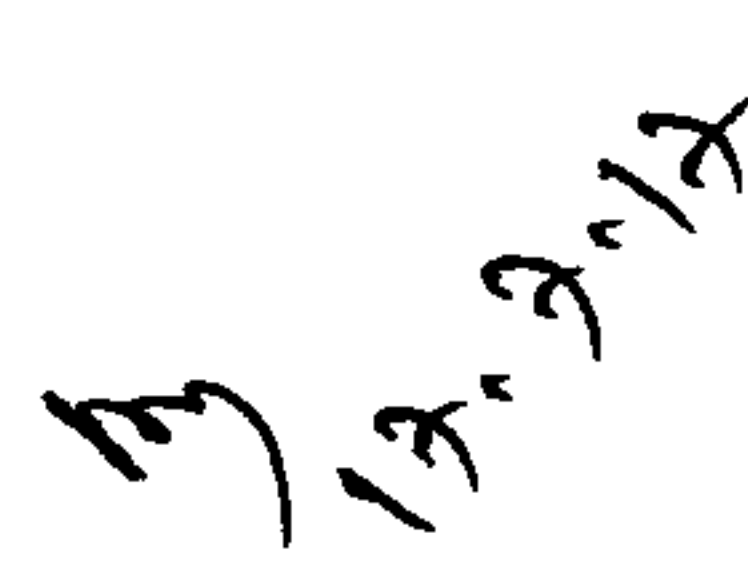
// N O T I F I C A T I O N //

Subject :- Merit -cum- Selection list of Process Server qualified for the post of "BAILIFF"

Pursuant to the approval of the Hon'ble High Court of Tripura, Agartala vide No. F.13(2)(a)-HC/2015-16/11354-55 dated 23rd June 2017 the Final Merit -cum- Selection list of Process Server qualified for the post of "BAILIFF" in order of total marks obtained in the written examination held on 30/04/2017, and as per Sec 4(b) of "The Tripura Schedule Castes and Scheduled Tribes Reservation Act, 1991" (As amended upto February, 2006) and Rule 17 of the "Tripura District Courts Ministerial Establishment (Recruitment And Conditions of Services) Rules, 2014, is hereby published.

Sl No.	Name of the Process Server	Category	Marks obtained.	Remarks
1.	Shri. Joydeb Roy, Court of the S.D.J.M-cum- Civil Judge (Jr. Div), Bishalghar, West Tripura.	UR	38	Against UR post on the basis of merit.
2.	Shri. Pranesh Sabdakar, Court of the C.J.M-cum- Civil Judge (Sr. Div), Unakoti District, Kailashahar.	SC	38	Against UR post on the basis of merit.
3.	Shri. Sukanta Debnath, Court of the C.J.M-cum-Civil Judge (Sr. Div), Gomati District, Udaipur.	UR	36	Against UR post on the basis of merit.
4.	Shri. Biplab Kr. Datta, Court of the District & Sessions Judge, Gomati District, Udaipur.	UR	31 ½	Against UR post on the basis of merit.
5.	Shri. Jarendra Reang, Court of the S.D.J.M -cum- Civil Judge (Jr. Div), Amarpur, Gomati District.	ST	31	Against UR post on the basis of merit.
6.	Shri. Biswajit Paul, Court of the Chief Judicial Magistrate-cum- Civil Judge (Sr. Div), South Tripura, Belonia	UR	30	Against UR post on the basis of merit.
7.	Shri. Uttam Kr. Tripura, Court of the Civil Judge (Jr. Div) -cum- J. M 1 st Class, Lonharai Valley, Unakoti District.	ST	30	Against UR post on the basis of merit.
8.	Shri. Brajagopal Sannyashi, Court of the S.D.J.M-cum- Civil Judge (Jr. Div), Bishalghar, West Tripura.	UR	29 ½	Against UR post on the basis of merit.
9.	Shri. Kamal Choudhury, Court of the S.D.J.M-cum- Civil Judge (Jr. Div), Kamalpur, Unakoti District	UR	29 ½	Against UR post on the basis of merit.
10.	Shri. Mihir Debnath, Court of the District & Sessions Judge, Gomati District, Udaipur	UR	29	Against UR post on the basis of merit.
11.	Shri. Manish Malakar, Court of the Civil Judge (Jr. Div) -cum - J.M 1 st Class, Kailashahar, Unakoti District.	SC	28 ½	Against UR post on the basis of merit.
12.	Shri. Susanta Acharjee, Court of the District & Sessions Judge, Gomati District, Udaipur.	UR	28	Against UR post on the basis of merit.
13.	Shri. Manik Lal Das, Court of the C.J.M-cum- Civil Judge (Sr. Div), West Tripura, Agartala	SC	26	Against UR post on the basis of merit.
14.	Shri. Amit Santal, Court of the District & Sessions Judge, North Tripura, Dharmanagar.	ST	26	Against UR post on the basis of merit.
15.	Shri. Rajib Deb, Court of the District & Sessions Judge, Gomati District, Udaipur	UR	25 ½	Against ST post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of ST candidate.

Sl No.	Name of the Process Server	Category	Marks obtained.	Remarks
16.	Shri. Sibū Debbārma , Court of the District & Sessions Judge, West Tripura, Agartala.	ST	25	Against ST post on the basis of merit.
17.	Shri Totan Kr. Shil, Court of the Addl. District & Sessions Judge, Sonamura, West Tripura.	UR	25	Against ST post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of ST candidate.
18.	Shri. Yeamich Ali, Court of the Civil Judge (Jr. Div) -cum - J.M 1 st Class, Kailashahar, Unakoti District.	UR	24 ½	Against SC post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of SC candidate.
19.	Shri. Raju Ghosh, Court of the S.D.J.M -cum- Civil Judge (Jr. Div), Amarpur, Gomati District.	UR	24	Against ST post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of ST candidates.
20.	Shri. Sujit Das, Court of the C.J.M-cum- Civil Judge (Sr. Div), Unakoti District, Kailashahar.	UR	23 ½	Against SC post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of SC candidate.
21.	Shri. Gour Acharjee, Court of the District & Sessions Judge, West Tripura, Agartala.	UR	22	Against ST post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of ST candidate.
22.	Shri. Rajib Das, Court of the District & Sessions Judge, West Tripura, Agartala.	SC	20	Against SC post on the basis of merit.


 . (S. Datta Purkayastha)
 Chairman
 Selection Committee
 DISTRICT & SESSIONS JUDGE,
 GOMATI DISTRICT, UDAIPUR.